

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 227 of 2014 &
IA No. 347 of 2014

Dated : 16th October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)
Versus

M/s Raj West Power Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Bipin Gupta

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal for R-1 & R-2

ORDER

Learned counsel for the Respondent seeks some time to file the Reply. Accordingly, he is directed to file the Reply on or before 22.10.2014 after serving copy on the other side.

Post the matter on **14.11.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

pr/js